

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO.572/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : Master Trademart Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394,100 to 104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Nawal Kishore	The Advocate	Union of India	NK/ke
		Senior Panel Counsel	POC/rajasthan	
2.	Mudita A.	Advocate	Master Trademart	JG
	Coada		Delhi	

ORDER

For Order, see C.P. No. 564 of 2016.

Sd/-  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

Sd/-  
(R.VARDHARAJAN)  
MEMBER(JUDICIAL)

02.05.2017  
V.Sethi